

23(49)/Circulars/CESTAT/Admn – 14.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 05.07.2016.

CIRCULAR

The Government of India vide OM dated 05.07.2016 has declared the holiday on account of Id-ul-Fitr on 07.07.2016 in place of 06.07.2016 for all Central Government Offices at Delhi/ New Delhi. The Office will function on 06.07.2016.

By Order,



(Bineesh Kumar K.S.)
Deputy Registrar(Admn.)

To

SPS to Hon'ble HOD/ Hon'ble Members/ PA to Registrar/Dy. Registrar/
Asstt. Registrar/ Technical Officer/ Accounts Officer/ Bar Association/
Notice Board/ Website/ Guard File.